Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 252 of 2014 and IA No. 426 of 2014

Dated : 29th April, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. … Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. G. Sai Kumar,
Mr. Varun Pathak
Mr. Sowmya Saikumar
Ms. Pooja Nuwal for MSEDCL

Counsel for the Respondent (s) : Mr. Sanjay Sen
Mr. Anand K.Ganesan for R-2

O R D E R

Mr. Sanjay Sen, learned Senior advocate appearing for Respondent No.2, a Generating Company, has while taking us through written submissions, filed today, concluded his arguments.

Fixed this appeal for rejoinder submissions of the Appellant/arguments by Appellant on **5th May, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt